

NATIONAL COMPANY LAW TRIBUNAL
REGISTRAR, NCLT
NEW DELHI


C. P. NO. 1163/2016
C. A. NO.

PRESENT: SH. SHIV RAM BAIRWA
REGISTRAR, NCLT

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE REGISTRAR, NCLT OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017**

NAME OF THE COMPANY: M/s. Yatara Online Pvt. Ltd. V/s. M/s. Explo Media Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 433(e), 434 & 439

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Praveen Kumar Mishra	Proxy Counsel	Adv. Rakesh Mukhija	

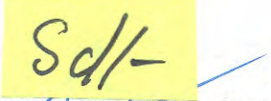
ORDER

This matter is received on transfer from Hon'ble High Court of Delhi pursuant to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7th December, 2016 issued by Ministry of Corporate Affairs, Government of India.

The matter was earlier listed before the Special Bench on 19.4.2017. The petitioner has filed two sets of the petition.

The petitioner is directed to file compliance affidavit in terms of notification No. G.S.R 1119 (E) dated 7.12.2016, before next date of hearing.

List the matter on 22.05.2017.


(SHIV RAM BAIRWA)
REGISTRAR